

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3348
ANSWERED ON:06.09.2007
TARGET FIXED FOR SCHEMES
Adhalrao Patil Shri Shivaji

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has not fixed any physical targets for many of the schemes like Post Matric Scholarships, Hostels for Boys and Girls, Special Central Assistance and Special Component Plan;
- (b) if so, the reasons for not fixing any physical targets;
- (c) whether the States have not allocated funds for Centrally Sponsored Schemes resulting benefits of the schemes do not reach the beneficiaries;
- (d) if so, the reasons therefor;
- (e) the instructions issued by the Union Government in this regard; and
- (f) the names of those States and action taken by the Union Government against them who have not allocated funds for the Centrally Sponsored Schemes during the last one year and current year so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) & (b) The quantifiable deliverable/physical output for the schemes have been given in the Outcome Budget of Ministry of Social Justice & Empowerment, for 2007-08.
- (c) to (f) The release of Central assistance under the Centrally Sponsored Schemes, is based on specific proposals received from the concerned State Governments and Union Territory Administrations for a financial year. Nevertheless, in case of Special Central Assistance to Scheduled Castes Sub Plan, central assistance is released on the basis of the size of Scheduled Caste population, relative backwardness and other effort-based criteria.